

Letter No. 3890 /G/2016

From;

Pradeep Kumar Srivastava,
Principal District and Sessions Judge,
West Singhbhum at Chaibasa.

To,

The Registrar General,
Hon'ble High Court of Jharkhand,
Ranchi.

Dated; Chaibasa, the 06th Day of December, 2016

Subject: Regarding Five year and One year Action Plan with regard to infrastructural development in the Judgeship of West Singhbhum at Chaibasa.

Subject: Hon'ble High Court's Letter No. 1673-96/Admin. Misc. dated 26.11.2016.

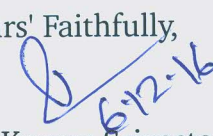
Sir,

With reference to the subject noted above and your good self's Office Letter under reference, whereunder and whereby the Hon'ble Court have been pleased to direct the undersigned to submit a report regarding **Five year and One year Action Plans** for infrastructural development of this Judgeship, I am submitting herewith the desired report in respect of **Five year and One Year Action Plan**, prepared in consultation with the Executive Engineer, Building Construction, West Singhbhum, Chaibasa, in separate sheets attached herewith.

This is for kind information of the Hon'ble Court and needful.

Enclosures:- As stated above
(in 03 (Three) sheets)

Yours' Faithfully,


(Pradeep Kumar Srivastava),
Principal District and Sessions Judge,
West Singhbhum at Chaibasa

JUDGESHIP OF WEST SINGHBHUM AT CHAIBASA

FIVE YEAR ACTION PLAN

(Ref.- Hon'ble Courts Letter No. 1673-96/Admin. Misc. dated 26.11.2016)

Sl. No.	Types of work	Estimated cost (approx) *1
1.	Construction of residential quarter for the Principal Judge, Family Court, Chaibasa	Rs. 2.00 Cr.
2.	A.D.R. Building (Zila Nyaya Sadan).	Rs. 2.00 Cr.
3.	Construction of 78 Staff Quarters (24 A Type, 06 B Type and 48 C Type)	Rs. 15.70 Cr.
4.	Construction of 16 E Type Quarters for Judicial Officers.	Rs. 8.00 Cr.
5.	Construction of Building of the Court of Principal Judge, Family Court, Chaibasa.	Rs. 2.50 Cr.
6.	Construction of Vigilance Court	Rs. 2.25 Cr.
7.	Construction of Ramp in the Main Court Building & Six Court Building of Civil Courts, Chaibasa.	Rs. 1.00 Cr.
8.	Renovation/repairing and white-washing of A type and B type residential quarters of staffs.	Rs. 17.00 Lakhs.

FIVE YEAR ACTION PLAN FOR PORAHAT SUB-DIVISIONAL COURT AT CHAKRADHARPUR

Sl. No.	Types of work	Remarks
1.	Construction of 12 Court buildings and associated offices and other construction.	Required land has already been allotted and tender has been reported to be floated.
2.	Construction of residential quarters for the Judicial Officers	-do-
3.	Construction of residential quarters for Class III and Class IV staffs	-do-

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